

Date of Order.

Orders

15-5-93

Mr. S. K. Jain - Counsel for petitioner

Mr. Manish Bhandari - Counsel for respondents

M.p. is allowed and the petitioners  
are permitted to file a joint application.  
M.p. stands disposed of.

(B. B. Mahajan)  
Member (A)

(D. L. Mehta)  
Vice Chairman

Certified true to the app.  
Amrit  
vide 3051

Date 5-5-93